

11

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 57/(MAH)/2014

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.01.2018

NAME OF THE PARTIES: Jackie Shroff
V/s.
Atlas Equifin Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397-398 of the Companies Act 1956
and 241-242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
--------	------	-------------	-----------

For Petitioner. Adv. Atavarish Varshi
I/b
Adv. Mangesh Bhende.

Atavarish Varshi

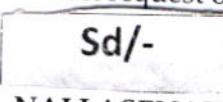
for Respondent
No. 102
S. Counsel Dipan Merchant
alw Aamir Ali Sheikh
I/b T.V. Merchant & Co

Dipan Merchant

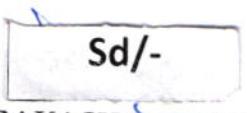
ORDER

TCP No.57/397-398/NCLT/MB/MAH/2014

At request of the parties, list this matter on 6.3.2018.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)